

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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**PETITION NUMBER** 

: TCP/98/(IB)/2017

NAME OF THE PETITIONER(S)

: SHABBIR ENTERPRISES

NAME OF THE RESPONDENT(S)

: POWER GEAR LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

A. Abdul Rahman

Course

for Pelitioner

31/7/17

J. R. Larsen

For poner gen Ing

ORDER

Counsel for petitioner present. Proxy representing counsel for respondent present and made submission that only one more instalment is to be paid on Saturday and both the counsel sought time for filing a joint memo in this regard. Time extended at request. Put up on 07.08.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)

MEMBER (JUDICIAL)